

OFFICE OF THE DISTRICT JUDGE AT PURULIA

ENGLISH DEPARTMENT

OFFICE ORDER No. 103 of 2021

The Hon'ble Court vide its Notification No. 2180 RG dated 16.05.2021 has directed the Subordinate Courts to regulate their function in a restricted manner. Accordingly, the following order is passed in respect of functioning of the courts of the Judgeship.

Sitting hours of the Court will be from 8.30 a.m. to 9.30 a.m. and 10.00 a.m. to 11.30 a.m. on all working days.

The Courts will function in restricted manner as per following roster.

Establishment of District & Sessions Judge and Additional District & Sessions Judge including Fast Track Court

Name of the court	Day of functioning
District and Sessions Judge	Tuesday and Friday.
Additional District and Sessions Judge (POCSO and NDPS), 2 nd Court, Purulia	On all working days.
Additional District and Sessions Judge, 1 st Court	Tuesday, Friday and Saturday.
Additional District and Sessions Judge, 3 rd Court	Monday, Wednesday and Thursday.
Additional District and Sessions Judge, F.T.C.-1 and F.T.C.-2 Court	Tuesday and Friday.

Sri Jahangir Kabir, Additional District and Sessions Judge, F.T.C.-2 Court, Purulia and in charge of Additional District and Sessions Judge, F.T.C.-1 Court, Purulia will remain in charge of the court of Additional District and Sessions Judge, Raghunathpur till Sri Mihir Mondal joins.

Establishment of Civil Judge (Sr. Divn), Purulia

Name of the court	Day of functioning
Civil Judge (Sr. Division), Purulia	Tuesday, Thursday and Saturday
Civil Judge (Sr. Division), Additional Court, Purulia	Monday, Wednesday and Friday

Establishment of Civil Judge (Jr. Divn), Purulia

Name of the court	Day of functioning
Civil Judge (Jr. Division), Purulia	Tuesday, Thursday and Saturday
Civil Judge (Jr. Division), 2 nd Court Purulia	Monday, Wednesday and Friday

Establishment of C.J.M, Purulia.

Name of the court	Day of functioning
J.M. 3 rd Court & J.M. 1 st Court.	Monday, Wednesday and Friday
C.J.M. & J.M. 2 nd Court.	Tuesday, Thursday and Saturday.

Ld. Principal Magistrate, J.J.B, Purulia informed the undersigned that he is tested Covid Positive. Under such circumstances Sri Karim Box is directed to perform the duty of Principal Magistrate, J.J.B, Purulia till Sri Bhattacharya joins in addition to his own duty on Tuesday and Thursday.

J.J.B, Court will remain functional on all working days.

Establishment Raghunathpur Sub-divisional Court.

Name of the court	Day of functioning
Additional District and Sessions Judge, (POCSO & NDPS), Raghunathpur	All working days
ACJM, 1 st Court, ACJM, 2 nd Court cum Civil Judge (Sr. Divn.), & J.M. 1 st Court	Monday, Wednesday and Friday
J.M. 2 nd Court & Civil Judge (Jr. Divn.), Raghunathpur	Tuesday, Thursday and Saturday

All the Bench Clerks/ concerned clerks are hereby directed to put up the records on the next working day before the concerned Presiding Officer positively and update the CIS system/ diary/ cause list accordingly.

Sri Ashok Kumar, System Officer, Purulia will attend the duty to assist the court during virtual hearing and filing of the cases on Tuesday, Wednesday and Friday and Sri Sanat Kumar Majhi, Lower Division Clerk will attend the duty on Monday, Thursday and Saturday to assist the court during virtual hearing and filing of the cases. The Nodal Officer will supervise the duty of the System Officer and the staff deputed for this work.

The cases including the bail petitions of this Court u/s 438 Cr. P.C. and u/s 439 Cr.P.C. which has been rescheduled for hearing by the undersigned as per Notification No. 1893 RG dated 30.04.2021 may be heard by Senior Most Additional District and Sessions Judge of this station present on that date.

The members of the staff will report during the date on which the respective courts will function as per roster prepared by the undersigned.

The Departmental Head of the establishment will prepare duty roster with the limited number of staff in such a manner that smooth functioning of the court and office is ensured.

Presiding officer of other courts are at liberty to prepare a roster duty of the staff for smooth functioning of the concerned court.

C.J.M, Purulia/ A.C.J.M, Raghunathpur will be at liberty to modify the Holiday Remand Roster duty in view of this order prepared by the undersigned in respect of functioning of the court.

All the matters including bail petitions will be heard in virtual mode and the manner as mentioned in the earlier Office Order No. 97 of 2021 dated 13.04.2021.

No Judicial Officer will leave the station without prior permission of the Hon'ble Court.

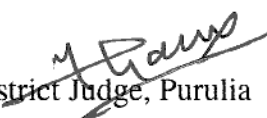
General rules to be followed by the persons including Judicial Officers and staff attending court.

- i) While working in the Courts and offices all concerned will have to maintain safe, physical distance and optimum possible level of hygiene.
- ii) The Nazir, Purulia Sadar and Raghunathpur Sub-division are directed to make necessary arrangements for sanitizing the offices and Court rooms periodically. They are further directed to see that the Court precincts including the Bar Association rooms are sanitized by the local municipality and Fire Services.

- iii) The canteens will remain closed until further order.
- iv) Everyone must abide by the advisories directives issued by the Government regarding hygiene, physical distancing, not crowding and the like.
- v) The production of accused will be made through only video conference unless his physical presence in Court is required as would be decided by the concerned preceding officer.
- vi) All the Judicial Officers, Advocates, staff, registered law clerks, litigants and other concerned coming the Court and offices are directed to wear masks and carry sanitizers and other protective equipments as may be essential.

This order is subject to modification on receipt of any direction/ order/ circular from Hon'ble High Court regarding the functioning of the court.

Inform all concerned accordingly.


District Judge, Purulia

Memo. No. 609 (27) / 17.05.2021

Copy forwarded for information and necessary action to :

1. The Additional District & Sessions Judge, 1st Court, Purulia
2. The Additional District & Sessions Judge, 2nd Court, Purulia
3. The Additional District & Sessions Judge, 3rd Court, Purulia
4. The Additional District & Sessions Judge, Raghunathpur, Purulia
5. The Additional District & Sessions Judge, FTC-1, Purulia
6. The Additional District & Sessions Judge, FTC-2, Purulia
7. The Civil Judge, Sr. Divn, Purulia.
8. The Civil Judge, Sr. Divn, (Addl. Court), Purulia.
9. The Civil Judge, Jr. Divn, Purulia.
10. The Civil Judge, Jr. Divn, Addl. Court cum Judicial Magistrate, 1st Court, Purulia.
11. The Civil Judge, Jr. Divn, 2nd Court, Purulia.
12. The Chief Judicial Magistrate, Purulia.
13. The Judicial Magistrate, 1st Court, Purulia.
14. The Judicial Magistrate, 2nd Court, Purulia.
15. The Judicial Magistrate, 3rd Court, Purulia.
16. The Judicial Magistrate, 4th Court, Purulia.
17. The Additional Chief Judicial Magistrate, Raghunathpur.
18. The Addl. Chief Judicial Magistrate, 2nd Court cum Civil Judge, Sr. Div., Raghunathpur.
19. The Judicial Magistrate, 1st Court, Raghunathpur.
20. The Judicial Magistrate, 2nd Court, Raghunathpur.
21. The Civil Judge, Jr. Divn, Raghunathpur.
22. The President, Bar Association, Purulia for his kind information and necessary action.
23. The President, Bar Association, Raghunathpur, for his kind information and necessary action.
24. The District Magistrate, Purulia.
25. The Superintendent of Police, Purulia. He is requested to make necessary arrangement for maintaining Law & Order in the Court Premises.
26. The System Officer, Purulia. He is requested to upload this order in the Official Website of this Judgeship.

27. JJB, Purulia and members
of the B.O and.

Y. G. Das
District Judge, Purulia